

12.03 hrs.

STANDING COMMITTEE ON RAILWAYS

Fourth Report and Minutes

[English]

SHRI BASU DEB ACHARIA (Bankura) : Sir, I beg to present the Fourth Report (Hindi and English versions) of Standing Committee on Railways (1996-97) on Ministry of Railways 'Demands for Grants 1996-97' and Minutes of the sittings of the Committee relating thereto.

12.03½ hrs.

ELECTION OF COMMITTEE

Marine Products Export Development Authority

[English]

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI BOLLA BULLI RAMAIAH) : Sir, I beg to move :

"That in pursuance of Section 4(3) (c) of the Marine Products Export Development Authority Act, 1972 and Rule 4(2) of Marine Products Export Development Authority Rules 1972, the Members of this House do proceed to elect, in such manner as the Speaker may direct, two Members from among themselves to serve as members of the Marine Products Export Development Authority, subject to other provisions of the said Act and the Rules made thereunder."

MR. SPEAKER : The question is :

"That in pursuance of Section 4(3) (c) of the Marine Products Export Development Authority Act, 1972 and Rule 4(2) of Marine Products Export Development Authority Rules 1972, the Members of this House do proceed to elect, in such manner as the Speaker may direct, two members from among themselves to serve as members of the Marine Products Export Development Authority, subject to other provisions of the said Act and the Rules made thereunder."

The motion was adopted

12.04 hrs.

BUSINESS OF THE HOUSE

[English]

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF TOURISM (SHRI SRIKANTA JENA) : Sir,

with your permission, I rise to announce that Government Business during the week commencing Monday, the 24th February, 1997 will consist of :

1. Consideration of any item of Government Business carried over from today's Order Paper
2. Discussion on the Motion of Thanks on the President's Address
3. Presentation of Railway Budget for 1997-98 immediately after Question Hour on 26.2.97
4. Discussion on the Statutory Resolutions seeking disapproval of the following Ordinances and consideration and passing of the Bills replacing these Ordinances :
 - (a) The Depositories Related Laws (Amendment) Ordinance, 1997
 - (b) The Special Court (Trial of Offences relating to Transactions in Securities) Amendment Ordinance, 1997
 - (c) The Industrial Reconstruction Bank (Transfer of Undertakings and Repeal) Ordinance, 1997
5. General discussion on Railway Budget for 1997-98
6. Discussion and Voting on
 - (a) Demands for Grants on Account (Railways) for 1997-98
 - (b) Demands for Excess Grants (Railways) for 1994-95
7. Presentation of General Budget for 1997-98 at 5 p.m. on 28.2.97.
8. Introduction of the Finance Bill, 1997.

SHRI BASU DEB ACHARIA (Bankura) : The following items may be included in the next week's agenda :

1. To improve the postal services in West Bengal by opening more post offices and telegraph offices in the State.
2. To take up the matter with Bangladesh Government for restoration of rail and road communication between the two countries for the benefit of both.

SHRI SRIBALLAV PANIGRAHI (Deogarh) : The following items may be included in the next week's agenda :

1. Price rise of essential commodities
2. Privatisation of Coal Industry

SHRI P.C. THOMAS (Muvattupuzha) : The following items may be included in the next week's agenda :

1. The serious crisis which has arisen to the economy of the country and to the small farmers by the crash in price of natural rubber.
2. The policy regarding appointment and transfer of judges of the Supreme Court and High Courts.